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| | | | 2017 | 03 | |
| | | | 2018 | 07 | |
| | | | 2019 | 15 | |
| 22. | Chhattisgarh High Court | 01 | 2018 | 01 | - |

Chinese activities in Nepal

†1160. SHRI VISHAMBHAR PRASAD NISHAD:
SHRIMATI CHHAYA VERMA:
CH. SUKHRAM SINGH YADAV:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Chinese activities have increased in Nepal for some years due to which Nepal's inclination is constantly increasing towards China;

(b) whether Government is working on any proposal to make the Indo-Nepal border impervious keeping in view the growing Chinese influence in Nepal; and

(c) whether the work of identifying problems which may be encountered by India in coming days is being done, keeping in view the way Nepal is getting close to China?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) to (c) India has close and multifaceted relations with Nepal across diverse sectors, which are characterized by vibrant trade, economic, culture, and people-to-people linkages. India's ties with Nepal stand firmly on their own. Government is committed to deepening and expanding our partnership further for the benefit of our two peoples.

Government closely follows all developments having a bearing on India's national interests and takes all necessary measures to safeguard these.

Funding to research organisations and think tanks

1161. SHRI BINO Y VIS WAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Ministry gave fundings to research organisations and think tanks to the sum of ₹ 27,88,90,027; and

†Original notice of the question was received in Hindi.